

F.No. J-11017/18/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 04th May, 2016

ORDER

The President is pleased to engage the following advocate as Additional Central Government Standing Counsel for conducting Central Government litigation before District Court Jaisalmer in Rajasthan as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

District Courts Jaisalmer Addl. CGSC		
Name	Address & Mobile Number	Enrl. No.
Chandana Ram Choudhary	A-177, Dr. R.P. Colony, Jethwai Road, Jaisalmer. Mob. 9414149495.	R-383/1988

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/2014/Judl. dated 01.10.2015.

3. Hindi version of this order will follow.

G. S. Yadav
4.5.16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Rajdeepak Rastogi, Ld. ASG, Rajasthan High Court, B-346, 10-B Scheme, Opp. Narayan Niwas, Gopalpura Road, Jaipur-302018.
3. Shri Basant Singh Chhaba, Asstt. SG, Gao Dhama, A-95, Jyoti Path, Behind Civil Lines Metro Station, Civil Lines, Jaipur-302006.
4. Shri Anil Kumar Rajvansy, H. No. Z-6, B-2, Road, Patota, Jodhpur-342006.
5. The District Judge, Jaisalmer, Rajasthan.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs for uploading this order on official website.
9. Guard File/Judicial Section with 5 spare copies.
10. Cash (LA) Section with regard to retainership fee to CGSC.

B. S. Sharma
(B. S. Sharma)
Superintendent (Legal)